NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/709/(IB)/2017

NAME OF THE PETITIONER(S)

: NOBLE CONSOLIDATED GLAZINGS LTD

NAME OF THE RESPONDENT(S)

: MARG LIMITED

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. J. ARUL RAJ

C. KARTHIKEI BALAN

PREETHI. S. ARAGI

Coursel for Respondent Lander

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter between the parties and they are making all efforts in this regard. He prayed for time to make submissions regarding the final outcome of the settlement talks. Time is extended at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)